

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong ___ December, 2020

NO.HCM.II/123/Pt/2015/Estt./96 The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all Subordinate Criminal Courts during the year 2021.

Sl.No	Holiday	Date	Days	Number of Days
1	New Year's Day	1 st January	Friday	1 day
2	Republic Day	26 th January	Tuesday	1 day
3	Dol Jatra (Holi)	29 th March	Monday	1 day
4	Good Friday	2 nd April	Friday	1 day
5	Ram Navami	21 st April	Wednesday	1 day
6	Mahavir Jayanti	25 th April	Sunday	1 day
7	Shad Suk Mynsiem	Date to be notified	-----	1 day
8	Id-UI-Ftr	14 th May	Friday	1 day
9	Buddha Purnima	26 th May	Wednesday	1 day
10	Thomas Jones Day	22 nd June	Tuesday	1 day
11	U Tirot Singh Day	17 th July	Saturday	1 day
12	Id-UI-Zuha	21 st July	Wednesday	1 day
13	Behdeinkhlam	Date to be notified	-----	1 day
14	Independence Day	15 th August	Sunday	1 day
15	Muharram	19 th August	Thursday	1 day
16	Janmasthami	30 th August	Monday	1 day
17	Unitarian Day	18 th September	Saturday	1 day
18	Mahatma Gandhi's Birthday	02 nd October	Saturday	1 day
19	Dussehra (Durga Puja)	15 th October	Friday	1 day
20	Milad-Un-Nabi or Id-e-Milad	19 th October	Tuesday	1 day
21	Deepawali	4 th November	Thursday	1 day
22	Guru Nanak's Birthday	19 th November	Friday	1 day
23	Nongkrem Dance	Date to be notified	----	1 day
24	Wangala Dance	Date to be notified	----	1 day
25	Seng Kut Snem	23 rd November	Tuesday	1 day
26	Pa Togan N. Sangma	12 th December	Sunday	1 day
27	Death Anniversary of "U Soso Tham"	18 th December	Saturday	1 day
28	Christmas Holiday	23 rd to 25 th December	Thursday to Saturday	3 days
29	Death Anniversary of 'U Kiang Nongbah'	30 th December	Thursday	1 day

Note: -

1. In addition to the aforesaid holidays all Courts shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/Pt/2015/Estt./96-A

Dated, Shillong ⁴¹ Dec., 2020

Copy to: -

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/
Khliehriat/Resubelpara.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
8. The Director, Meghalaya State Judicial Academy, Shillong.
9. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
10. The Registrar, High Court of Meghalaya, Shillong.
11. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
12. The Central Project coordinator, High Court of Meghalaya, Shillong
13. The Joint Registrar, High Court of Meghalaya, Shillong.
14. All Deputy Registrar, High Court of Meghalaya, Shillong.
15. All Assistant Registrar, High Court of Meghalaya, Shillong.
16. The Chief Librarian, High Court of Meghalaya, Shillong.
17. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong.
18. The Protocol Officer, High Court of Meghalaya, Shillong.
- ✓ 19. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
20. All Superintendent High Court of Meghalaya, Shillong.
21. All Court Officers, High Court of Meghalaya, Shillong.
22. All Court Masters, High Court of Meghalaya, Shillong.
23. The PS to the Advocate General of Meghalaya, Shillong.
24. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
25. The President/Secretary, Shillong Bar Association, Shillong.
26. Notice Board.
27. Office file.


REGISTRAR GENERAL

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1/12/20